

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JANUARY-2015

DATE OF HEARING 06.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	469383/30	Opp. No. AMD-737	M/s. Nutan Pulse Mills, Dahod / M/s. Indo Overseas Trade Marks Co., Ahmedabad V/S M/s. Ranchhodray Pulse Mills, Vasad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1801406/31	Opp. No. AMD-773341	M/s. Raval & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
3.	526953/30	Rect. No. AMD-260938	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 07.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	1480950/03	Opp. No. AMD-724054	M/s. Kayser & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

2.	1905912/21	Opp. No. AMD-814522	M/s. W. S. Kane & Co., Mumbai	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5
3.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 08.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1300440/05	Opp. No. AMD-225478	M/s. Bal Pharma Ltd., Bangalore	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1873949 /42	Opp. No. AMD-801910	M/s. Nikhil Soni, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
3.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi, New Delhi V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 13.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	856147/19	Opp. No. AMD-225342	M/s. Anchor Electricals Pvt. Ltd., Mumbai / M/s. Law Futurex, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/S M/s. Asian Lime, Upleta / M/s. Jasani & Company, Rajkot			
2.	616256/25	Opp. No. AMD-209137	M/s. Qmax Synthetics Private Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S M/s. Qmax Appearals, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1798757/05	Opp. No. AMD-801313	M/s. G. D. Bansal & Associates , Jaipur	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
4.	2063284/30	Opp. No. AMD-802685	M/s. G. D. Bansal & Associates, Jaipur	03:00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06

DATE OF HEARING 20.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1297145/03	Opp. No. AMD-209106	Manisha Verma Advocate, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	517322/07	Opp. No. AMD-50910	M/s. Kisan Toka Company, Jalandhar / M/s. Amarjit & Associates, New Delhi V/S M/s. Patel Fieldmarshal Industries , Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	791973/05	Opp. No. AMD-174955	M/s. Aristo Pharmaceuticals Limited, Mumbai V/S	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad			
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DATE OF HEARING 21.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715498/30	Opp. No. AMD-229539	M/s. Kirorimal Kashiram Marketing, Chennai / M/s. Delhi Registration Service, Delhi V/S M/s. Chaudhari Tea Bhandar, Palanpur / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji Thakkar, Nasik / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Annapurna Udhog Bhandar, Ahmedabad / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 22.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1957615/30	Opp. No. AMD-801616	Mr. Lalji Advocates, Delhi	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
2.	1957616/30	Opp. No. AMD-801615	Mr. Lalji Advocates, Delhi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

3.	714609/05	Opp. No. AMD-156915	M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 27.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	594874/19	Opp. No. AMD-161530	M/s. Ratilal Kalyanjibhai Patel, Ahmedabad / M/s. Tradesafe, Jamnagar V/S M/s. Rajesh Lime Suppliers, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	1787995/30	Opp. No. AMD-780604	M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
3.	1816938/05	Opp. No. AMD-784486	M/s. Bal Pharma Ltd., Bengaluru	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
4.	2096178/05	Opp. No. AMD-792291	M/s. Daniel & Gladys, Chennai.	03.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05

DATE OF HEARING 28.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocate, New Delhi V/S	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai			
2.	537743/05	Opp. No. AMD-962	M/s. Ranbaxy Laboratories Limited, New Delhi / M/s. J. T. Trivedi & Associates, Ahmedabad V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1873931/24	Opp. No. AMD-802274	M/s. Bansal & Company, Noida	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5

DATE OF HEARING 29.01.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	1637679/07	Opp. No. AMD-745180	M/s. Tam Module Hydraulic Co., Ahmedabad V/S M/s. Jai Industries, Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P.
2.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on IP & main matter

3.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I P & main matter
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